

SPECIAL BENCH
COURT - I

O-246

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/333(KB)2010
COMP.APPL/188(KB)2010,
COMP.APPL/415(KB)2012,
COMP.APPL/257(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	BHABESH MAJUMDAR & ANR. VS VOSTOK DISTRIBUTORS PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Arnab Chakraborty, Adv. : For Petitioner
Mr. Sukalyan Chakraborty, Adv.

Mr. Prasenjit Saha, Adv. : For R-1 & 3

Mrs. Pragya Bhowmick, Adv. : For Respondent No. 2
Mr. Ashish Kr. Sen, Adv.

Mr. Dipanjan Datta, Adv. : For Union Bank Respondent No. 10
Mr. Subhajit Chowdhury, Adv.

Mr. S K Dutt, Adv. : For R4 and 14
Mr. Syamantak Banerjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, post this matter for reporting settlement on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**